

Annexure-I

Name of the corporate debtor: MP Agro BRK Energy Foods Private Limited

Date of commencement of CIRP 02-05-2025

List of creditors as on: 01-11-2025 (Version 1)

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in INR)

Sl. No.	Name of creditor	Details of claim received	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica- tion	Remarks , if any
		Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank Of India	19,46,75,420.20	19,46,75,420.20	Financial claim	Financial claim	-	No	98.78%	NIL	NIL	NIL	0	
	Total	19,46,75,420.20	19,46,75,420.20		0.00	0.00		98.78%					

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.